

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 22535/2020 - EARLY HEARING APPLICATION)

WITH

Diary No(s). 14076/2020 (XI)

(IA No. 61873/2020 - CONDONATION OF DELAY IN FILING

IA No. 61876/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 61877/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 07-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s)

Mr. N.A. Usmani, Adv.

Mr. Anand Mishra, AOR

Mr. V.K. Shukla, Sr. Adv.

Ms. Parul Shukla, AOR

Ms. Shreya Bhojnagarwala, Adv.

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter circulated by the learned counsel
for petitioner No. 1 in C.A. No. 5177 of 2012, the matters
stand adjourned.

Be listed after two weeks, as prayed.

(NEETA SAPRA)

COURT MASTER (SH)

(VIDYA NEGI)

ASSISTANT REGISTRAR